

**GOVERNMENT OF INDIA
CHEMICALS AND FERTILIZERS
LOK SABHA**

UNSTARRED QUESTION NO:69
ANSWERED ON:02.12.2003
VIOLATION OF N.P.P.A. RULES
SUNDER LAL TIWARI

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether the Union Government are aware of the fact that many pharmaceutical companies are selling life-saving drugs at arbitrary prices and violating the norms set by National Pharmaceutical Pricing Authority (N.P.P.A.);
- (b) if so, the names of those drugs;
- (c) whether the Union Government have found any big companies guilty of charging exorbitant prices from the year 2000 to till date; and
- (d) if so, the names of those companies and the amount of penalty levied and recovered from each company till date; drug-wise?

Answer

THE MINISTER OF STATE FOR CHEMICALS & FERTILIZERS (DR. CHHATTRA PAL SINGH)

(a) to (d) : Information is being collected and will be laid on the Table of the House.